

**IN THE HIGH COURT OF BOMBAY AT GOA.  
(LD-VC-CW-220/2020)**

Sankappa Shetty(Dec).  
Thr. Lrs and anr.

...Petitioners.

Vs

Sarita Sadannd Vente alias  
Savita Sadananda Vete and 2 ors.

...Respondents.

Shri S. G. Desai, Senior Advocate with Ms. S. Shelke, Advocate for the  
Petitioners.

Ms. R. Pereira, Advocate for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:24<sup>th</sup> November, 2020.**

P.C.

Respondents' counsel seeks time to file reply.

2. Post the matter on 9.12.2020.

**DAMA SESHADRI NAIDU, J.**

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